

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO.1644
TO BE ANSWERED ON THE 25TH NOVEMBER, 2016
DISABILITY STATUS OF DEFENCE PERSONNEL

1644. SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether cases of the falsified disability status being used to claim disability pension in the Army has come to the notice of the Government;
- (b) if so, the details thereof along with the number of such falsified cases came to the notice of the Government and the action taken thereon;
- (c) whether number of such cases are on the rise after implementation of the sixth pay commission and if so, the details thereof;
- (d) whether the Government proposes to refer such cases particularly at the level of senior officers to be evaluated by civilian medical boards and if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

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(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) No such case has come to the notice of the Government.

(b) to (e): Do not arise.
